

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) Yes, Sir.

(b) Government have lodged protests on various occasions with the Governments of Pakistan and China with regard to the Karakoram Highway. These have made clear India's position that the construction of this highway, through portions of Indian territory under the illegal occupation of Pakistan, as well as its so-called 'opening' to tourists, constituted illegal acts by China and Pakistan and were unacceptable to India.

**Land for Naval Academy,
Ezhimala, Kerala**

9620. SHRI T. BASHEER: Will the Minister of DEFENCE be pleased to state:

(a) the total area of land acquired for Naval Academy at Ezhimala, Kerala;

(b) the total cost of the land acquired;

(c) whether there is any proposal to acquire more land at Ezhimala for this purpose; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH): (a) and (b). An area of 1014.374 hectares has been provided, free of cost, by the Government of Kerala for the establishment of the Naval Academy.

(c) and (d). It is proposed to acquire an additional 12.3 hectares of land in village Ettikulam.

Separate Heads for EIC & EIA

9621. SHRI SANTOSH KUMAR SINGH: Will the Minister of COMMERCE be pleased to state:

(a) the budget estimates of the Export Inspection Council (EIC) and Export Inspection Agencies (EIA) for 1987-88;

(b) the Technical, Financial and Administrative heads of the Export Inspection Council and Export Inspection Agencies;

(c) whether all the powers are vested in one person; and

(d) if so, whether it is proposed to appoint separate heads?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): (a) The Budget Estimates of the Ministry of Commerce framed for 1987-88, envisage, inter-alia, a provision of Rs. 65 lakhs (Non-plan) and Rs. 59 lakhs (plan) expenditure for the Export Inspection Council. The Budget Estimates for the Export Inspection Agencies envisage an expenditure of Rs. 836.74 lakhs.

(b) Under the Director (Inspection & Quality Control), the Technical Divisions in the Export Inspection Council are looked after by Joint Directors and the Financial and Administrative Division also by a Joint Director. The Export Inspection Agencies are headed by Senior Officers in the rank of Additional Director and they are assisted by Joint Directors (Technical), Deputy Director (Administration) and Deputy Director (Accounts) for the respective functions at the Agency level.

(c) No, Sir.

(d) Does not arise.

**Recruitment Rules of Export
Inspection Council and
Export Inspection -
Agency**

9622. SHRI SANTOSH KUMAR SINGH: Will the Minister of COMMERCE be pleased to state:

(a) whether the recruitment rules of Export Inspection Council/Export Inspection Agency had the approval of Ministry of Law before notification; and

(b) if so, when the rules were approved by the Ministry of Law and when notified?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): (a) and (b). The Export Inspection Agency (Recruitment) Rules, 1980 vetted by the Ministry of Law on 4.7.1980 were notified by the Government on 2.8.1980. The officers and employees in Export Inspection Council and Export Inspection Agencies are interchangeable under the rules.

Alleged Irregularities and Corruption in Recruitment in Army

9623. SHRI BALWANT SINGH
RAMOOWALIA:
SHRI TEJA SINGH DARDI:

Will the Minister of DEFENCE be pleased to state:

(a) the number of cases of alleged irregularities and corruption in regard to new recruitment in the Army which came to notice of his Ministry during the last three years, year-wise; and

(b) the punishment awarded to the persons held guilty in this regard; and

(c) the steps taken to check recurrence of such cases in future?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH): (a) The number of cases in which irregularities in recruitment have come to notice during the last three years are indicated below:-

Year	Information is being collected
1984-85	
1985-86	99
1986-87	33

These cases mainly involve recruitment through fraudulent means or by bogus recruiting agencies. Few cases of alleged corruption involving 10 officers and 40 JCOs/ other ranks were also detected.

(b) All complaints are investigated departmentally or through the CBI. Administrative/disciplinary action has been taken against three officers and seven JCOs/ORs. Remaining cases are under investigation. Cases involving recruitment through fraudulent means are reported to the jurisdictional Police Authorities for investigations.

(c) The recruitment procedures are constantly under review to ensure that malpractices are eliminated.

[Translation]

Passport Applications Pending In RPOs for Punjab and Haryana

9624. SHRI BALWANT SINGH
RAMOOWALIA:
SHRI TEJA SINGH DARDI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether a large number of applications for passports are pending in the Regional Passport Office for Punjab and Haryana at Chandigarh;

(b) if so, the total number of pending applications as on 31 March, 1987;

(c) since when these applications are pending;

(d) the reasons for delay in their disposal; and